

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO-1261  
ANSWERED ON- 09/02/2024**

**MIGRATION AND MOBILITY AGREEMENT**

**1261. SHRI PRATHAP SIMHA  
SHRI RAVI KISHAN**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state :-**

- (a) the objectives behind the Migration and Mobility Agreement between India and Italy; and**
- (b) the benefits of the Agreement for workers and students from India?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI V. MURALEEDHARAN)**

**(a & b) Migration and Mobility Partnership Agreement (MMPA) between India and Italy was signed in November 2023 during the visit of External Affairs Minister to Italy. India and Italy have excellent bilateral relations, people to people ties and historical bonds of friendship. MMPA will further strengthen our peoples' connect and mobility.**

**In particular, the Agreement will facilitate mobility of employed, self-employed workers, skilled workers, students, academics, researchers, business people, artists, according to identified needs of respective labour markets; thereby providing employment opportunities for Indian workers and professionals.**

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